



004748

**THE HIGH COURT OF KERALA**

AT - 65122 / 2018

Kochi : 682031  
Date : 15.01.2019

**NOTICE**

There will be a reference before the Full Court in the Chief Justice's Court at 3.30 p.m. on Thursday, 17<sup>th</sup> January, 2019 in honour of the Honourable Mr. Justice K.Abraham Mathew, who is retiring from service on the forenoon of 18.01.2019.

The Advocate-General, the President of the Kerala High Court Advocates' Association and the Honourable the Chief Justice will speak on the occasion. The Honourable Mr. Justice K.Abraham Mathew will reply.

All the members of the Advocates' Association and the staff of the High Court are requested to be present.

(By Order)

  
K. Haripal  
Registrar General

To

- The Advocate-General, Ernakulam.  
The Director General of Prosecutions & State Public Prosecutor,  
Ernakulam.
- The Additional Advocate-General, Ernakulam (2)  
The Additional Director General of Prosecutions, Ernakulam (2)  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Vice-Presidents, Kerala High Court Advocates' Association,  
Ernakulam.
- The State Attorney, Advocate-General's Office, Ernakulam.  
The Secretary, Kerala High Court Advocates' Association, Ernakulam.  
The General Secretary, Kerala High Court Senior Advocates'  
Association, Ernakulam.
- The Secretary, Indian Law Institute, Kerala, Ernakulam  
The Senior Standing Counsel, Government of India (Taxes),  
Ernakulam.
- The Assistant Solicitor General of India, Ernakulam.  
The Chairman, Bar Council, Ernakulam.  
The President, Kerala Federation of Women Lawyers, Ernakulam.  
The President, Kerala High Court Advocates' Clerks' Association,  
Ernakulam.

p.to.

**The Director of the Kerala Judicial Academy, Athani. (He shall bring the matter to the attention of the Director (Academics), KJA).**

**The Additional Director of the Kerala Judicial Academy, Athani.  
The Member Secretary, Kerala State Legal Services Authority,  
Ernakulam.**

**The Director, Kerala State Mediation and Conciliation Centre,  
Ernakulam.**

**The Registrar (Judicial), High Court.**

**The Joint Registrars, High Court.**

**The Deputy Registrars, High Court.**

**The Deputy Director, Kerala Judicial Academy, Athani.**

**The Private Secretary to the Chief Justice, High Court.**

**The Protocol Officer, High Court.**

**The Public Relations Officer, High Court.**

**The Secretary, High Court Legal Services Committee, Ernakulam.**

**The Finance Officer, High Court.**

**The Assistant Director, Kerala Judicial Academy, Athani.**

**The Assistant Registrars, High Court (The Assistant Registrar  
in-charge of 'K' Section will give necessary instructions  
to the Civil Sergeant and Court Keepers in this regard).**

**The Chief Librarian, High Court.**

**The Personal Assistant to the Chief Justice, High Court.**

**The Court Officer to the Chief Justice, High Court.**

**The Additional Public Relations Officer, High Court.**

**The Private Secretaries to the Judges, High Court.**

**The Librarian, Kerala Judicial Academy, Athani.**

**The Accounts Officer, High Court.**

**The Security Officer, High Court.**

**The Assistant Engineer, High Court.**

**The Superintendent (Vehicles), High Court.**

**The Confidential Assistants to the Registrars & the Addl.Registrar(GA),  
High Court.**

**The Court Officers' Section, High Court.**

**The IT Section, High Court - (for necessary action in accordance with  
Office Circular No.2/2016 dated 24.02.2016)**

**All Sections, High Court**

**The Civil Sergeants, High Court.**

**The Court Keepers, High Court.**

**The Admn. Records Section, High Court**

**The Notice Board, High Court**

**The File/Stock File**

**Copy submitted to:- The Honourable the Chief Justice  
&  
The Honourable Judges**